

**Dependence on Imports of weed killers for paddy**

200. SHRI JYOTIRMOY BOSU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the country is totally dependent for weed-killers for paddy (Butachlor-Monsanto Chemicals, USA) on imports;

(b) if so, the reasons therefor; and

(c) what steps have been taken to prevent this for future?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b). Weedicides for paddy are used to a limited extent in certain parts of the country. Both indigenously produced weedicides like 2, 4-D, Propanil, Nitrofen and imported weedicides viz: Butachlor are used by the farmers. Butachlor has been found by the farmers to be more effective; hence this is the preferred weedicide.

(c) Firstly, another weedicide (Benthiocarb of Japan) claimed to be equally effective has been provisionally registered to enable an Indian Pesticide manufacturing Company to develop manufacturing/formulation capacity. Secondly, letters of intent have been issued to three Indian firms for manufacture of technical grade Butachlor and the case of another Company is under consideration of Government of India.

12 hrs

(Interruptions)

**RE. MOTIONS FOR ADJOURNMENT**

SHRI CHANDRAJIT YADAV (Azamgarh): I rise on a point of order . . .

PROF. MADHU DANDAVATE (Rajapur): We have given you notice for adjournment motion on rising prices.

(Interruptions)

MR. SPEAKER: All of you may please sit down.

(Interruptions)

MR. SPEAKER: Hon. Members, I have to inform the House that I have received several notices of Adjournment Motions, regarding Railway Accidents.

The Notice has come from Shri Basudev Acharya, Shri A. K. Balan, Shri Rupchand Pal and Shri Hari-kesh Bahadur. The notice from Shri Basudev Acharya has secured the first place in the ballot. It reads as under:

“The reported accidents of Sangam Express, Saurashtra Mail and Punjab Mail in just ten days resulting in the death of hundreds of passengers and injuries to many hundreds.”

I have given my consent to the moving of this Adjournment Motion under Rule 56. Shri Basudev Acharya may now ask for the leave of the House to move his Adjournment Motion.

DR SUBRAMANIAM SWAMY (Bambay North East): What about the others?

(Interruptions)

MR. SPEAKER: One by one, let me first hear him.

श्री राम विलास पासवान (हाजीपुर) : दूसरी भी पढ़िये । कम्युनल रायट्स वाली भी पढ़िये । यह बहुत गम्भीर मामला है । और कान-कान से एडजर्नमेंट मोशन है उनका भी पढ़िये ।

अध्यक्ष महोदय : मेरी बात सुनिये । Have you read the rule?

(Interruptions)\*\*